

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:1366
ANSWERED ON:30.11.2012
ACTION AGAINST OFFICIALS OF OIL PSUS
Ganpatrao Shri Jadhav Prataprao;Singh Rajkumari Ratna

Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether certain officials of the various Oil Marketing Companies (OMCs) have been found to be errant in their duties and indulging in illegal activities during each of the last three years and the current year, OMC-wise;
- (b) if so, the details thereof;
- (c) The details of the action taken against such officials of the OMCs along with the outcome thereof; and
- (d) the steps being taken by the Government to check such illegal practices?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (SMT. PANABAACA LAKSHMI)

(a): Yes Madam.

(b) & (c): As per the information provided by OMCs, 30 officials have been dismissed, 301 officials have been awarded other penalties (including caution/warning/sanction for prosecution etc.) and 67 officials have been suspended. The details are given in the Annexure.

(d): Yes, OMCs have taken various steps, such as, inspecting Retail Outlets, LPG Distributorships, scrutiny of tender files etc; periodic reviews of policies, systems to improve the function of OMCs; implementing various e-initiatives to prevent illegal practices